

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 616  
IB-822/ND/2021

IA/3460/2024, IA/511/2024, IA/4470/2022, IA/4879/2022,  
IA/5650/2022, IA/5272/2023, IA/261/2024, IA/2611/2024

**IN THE MATTER OF:**

**M/s. Five Ess Precision Components Pvt. Ltd.**

**...PETITIONER**

**Vs.**

**M/s. Hema Automotive Pvt. Ltd.**

**...RESPONDENT**

**Section**

**U/s 9 of IBC, 2016**

**Order delivered on 19.07.2024**  
**HYBRID HEARING (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Applicant**

:Mr. Alok K. Aggarwal and Ms. Anushruti, Adv. in IA/511/2024, Mr. Sharad Tyagi, Mrs. Archana Tyagi, Mrs. K. Gayatri and Mr. Samarth Gogia, Adv. in IA/2611/2024, IA/3460/2024 and IA/4879/2022., I.A. No. 5272/2023

**For the IT Department**

:Mr. Parth Semwal and Mr. Abhishek Maratha, Mr. Apoorv Agarwal; Standing Counsels

**For the Respondent/CD**

:Advocate Sandeep Thukral for R1 in IA 5650 of 2022, Adv. Sanskriti Tyagi, Adv Kunal Lakra Proxy Counsel on behalf of Respondent No. 1 in IA No. 3460, Ms. Anushree, Senior Standing Counsel with Mr. Ankit Kumar in I.A. No. 5272/2023

**ORDER**

**IA/511/2024**

Ld. Counsel for the Applicant is present and submitted that in terms of order dated 09.04.2024 they have filed the written submissions however, they

could not file judgments. Ld. Counsel for the Applicant is permitted to file relevant judgment. Written submission of the Liquidator is available on the e-portal. It is noticed vide order dated 04.06.2024 passed in IA/1299/2024 the Applicant of IA/1299/2024 was allowed to file written submission in IA/511/2024. Ld. Counsel on behalf of the Applicant in IA/1299/2024 has submitted that Registry is not accepting their written submissions in IA/511/2024. Since the liberty was already granted by order dated 04.06.2024 to the Applicant of IA/1299/2024 to file their written submissions in IA/511/2024, Registry is directed to allow the Applicant of IA/1299/2024 to file written submissions in IA/511/2024.

List the matter along with remaining IAs on **12.08.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**